

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No. 574/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name of the Company		Bank of Mahashtra -Vs- Visa Power Ltd.		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

D Mr. Arwind Jhunjhunmala Visa Power Advocate Ktd. Mr. Debargha Barn Advocate Sor porate Destor I- 5-M. Cupts, FCS Petrovs Boord Financiel Cre elstor hons Boonde Sufta

ORDER

Ld. Pr. CS for the financial creditor and the corporate debtor are present.

As per directions of the Hon'ble NCLAT in Innoventive Industries case notice is to be issued on the corporate debtor. Registry is directed to issue notice on the corporate debtor and handover the same to the petitioner for making effective service on the corporate debtor and file affidavit of service within 7 days from today.

List on 16/11/2017 for admission.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)

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